

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6825
ANSWERED ON:07.05.2010
UNDER ASSESSMENT
Khaire Shri Chandrakant Bhaurao

Will the Minister of FINANCE be pleased to state:

- (a) whether a large number of companies escaped over Rs. 1,000 crore in taxes due to under assessment by tax authorities;
- (b) the stages at which the under assessment of the companies were detected; and
- (c) whether Government propose to recover the amount under assessed as also fix responsibility of the concerned officials/authorities?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALAN1MANICKAM)

- (a) to (c): The information is being collected and will be laid on the Table of the House.